

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-224

Appeal No. - 244/252/ND/2020

IN THE MATTER OF:

A M INFOMATICS PRIVATE LIMITED

Vs.

RoC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 24.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Jeetam Saini

For the Respondent

: Ms. Easha appeared on behalf of IT Department and Ms. Sweety Kumar Khattar, Ld. ARoC

ORDER

Mr. Jeetam Saini for the appellant, Ms. Easha for the IT Department and Ms. Sweety Kumar Khattar, ARoC have appeared .

Ld. Counsel for the IT Dept. seeks time to file reply on the ground that she has received the copy of the memo of appeal yesterday only.

Considering the submissions, last opportunity is being granted to file the report to the IT Dept. Ld. Counsel for the IT Dept. is directed to file the report within two weeks from today. On his request, list the case on 15.12.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)